In the National Company Law Tribunal, New Delhi Registrar

CP No. 213/2016

SECTION OF THE COMPANIES ACT: 391 & 394

In the matter of:

M/s. Hanuman Buildwell Pvt. Ltd.

..... Petitioner

Order deliver on 24.07.2017

Coram: Shiv Ram Bairwa, Registrar

For the Petitioner (s)

Shri Mohinder Kumar Gupta, Advocate

For Regional Director

Shri C. Balooni, Company Prosecutor

For official Liquidator

Ms. Chetana Kandpal, Company Prosecutor

ORDER

The report of Regional Director has been filed on 9.6.2017.

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The counsel for the petitioner has filed reply to the RD report.

Representative of RD is directed to file rejoinder to the reply of the petitioner, if any, within a week.

List the matter on 09.08.2017.

- Sd-(Shiv Ram Bairwa) Registrar